

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
WEEKLY BOARD OF CR NO.51
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100131/2009	State CBI BS FC MUMBAI Vs Shri D.R. Deshpande	
<u>CHARGE</u>				
2	SPL CASE CBI	100047/2007	State of Maharashtra BS FC Mumbai Vs Deepak Jaswantlal Panchal	SPP Shingnapurkar
3	SPL CASE CBI	100048/2007	State of Maharashtra BS FC Mumbai Vs Deepak Jaswan Panchal	SPP
4	SPL CASE CBI	100067/2012	The State CBI and Assit.Registrar of companies Vs Purshottam Ghanshyam Budhwani	
5	SPL CASE CBI	100086/2012	CBI and The Assistant Registrar of companies,TamilNadu Vs Manojdev Seksaria	
6	SPL CASE CBI	100022/2014	The State CBI BSFC Vs Seer Finlease Pvt. Ltd and others	
7	SPL CASE CBI	100074/2014	The State CBI BSFC Vs Seer Finleases Pvt. Ltd. Director Mrs. Sonal Uday Vora and others	
<u>STAYED BY HONBLE HIGH COURT</u>				
8	SPL CASE CBI	100067/2014	The State CBI BSFC New Delhi Vs Vijay Madanlal Choudhary and others	
<u>DISCHARGE APPLICATION</u>				
9	SPL CASE CBI	100067/2013	The State CBI BSFC Vs Mahendra C Satav and 10 others	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100012/2006	State Vs Anupkmar Gond ors	APP Select
<u>CHARGE</u>				
2	SPL.CASE	100083/2003	State Vs Sanjay Agarwal 14	APP Ashok Verma
<u>HEARING</u>				
3	MISC APPLN CBI	100406/2020	Upkar Awtar Singh Kohli Vs CBI BS and FC	Apoorv V. Singh
<u>DEFENCE EVIDENCE</u>				
4	SPL CASE CBI	100021/1998	CBI ACB NEW DELHI Vs Ramesh Rasiklal Desai Oth.	SPP Mirajkar Ms Mehta Co.
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100018/2012	The State CBI BS FC MUMBAI Vs Nikunj Kanakia and Ors	
<u>ORDER</u>				
6	M A IN ABA	100062/2020	Vasant Dhondu Lad Vs State CBI BS FC	Mahadik And Associates
<u>WRITTEN ARGUMENTS</u>				
7	SPL.CASE	100042/1997	State Vs Chain Roop Bhansali ors.	Smt.Khot
<u>DISCHARGE APPLICATION</u>				
8	SPL CASE CBI	100085/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI REV APP	101223/2017	Ashok Hotchand Advani -Aplcnt. Vs Central Bureau of Investigation - Respdt.	Dinesh Tiwari and Associates
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100132/2009	State CBI BS FC MUMBAI Vs Ms. Jeweltech India Ltd. Others	
<u>CHARGE</u>				
3	SPL CASE CBI	100017/2017	The State CBI BS and FC Vs Barshaikh Mohd. Shafi and others	
<u>ORDER</u>				
4	MISC APPLN CBI	100320/2020	Varghese Vadakumcherry George Vs CBI/B.S./F.C.	
<u>ORDER EXH.</u>				
5	SPL CASE CBI	100016/2017	The State CBI BS and FC Vs Ramesh Gelli and others	
6	SPL CASE CBI	100021/2017	The State CBI BS and FC Vs V.V. Shyamsundar Rao and others	
(Main Matter SPL CASE CBI/0100003/2007)				
7	SPL CASE CBI	100022/2017	The State CBI BS and FC Vs Ashok Keshavlal Jogani and others	
(Main Matter SPL CASE CBI/0100032/2008)				
8	SPL CASE CBI	100025/2017	The State CBI BS and FC Vs Ramesh Gelli and others	
<u>STEPS</u>				
9	SPL CASE CBI	100014/2017	The State CBI BS and FC Vs Ketan V. Parekh and others	
(Main Matter SPL CASE CBI/0100057/2007)				
<u>N.B.W.READY</u>				

10. SPL CASE CBI 100023/2017 The State CBI BS and FC
Vs
Suresh G. Motwani and others
(Main Matter SPL CASE CBI/0100069/2008)

11. SPL CASE CBI 100024/2017 The State CBI BS and FC
Vs
Shankar Venkatesh Ramani
expired on 01-07-2006 and
others
(Main Matter SPL CASE CBI/0100029/2008)

DISCHARGE APPLICATION

12 . SPL CASE CBI 100013/2017 The State CBI BS and FC
Vs
Ramesh Gelli
(Main Matter SPL.CASE/0100058/2007)

13. SPL CASE CBI 100015/2017 The State CBI BS and FC
Vs
Sridhar Subasri and others

14. SPL CASE CBI 100020/2017 The State CBI BS and FC
Vs
K. Sridhar and others
(Main Matter SPL CASE CBI/0100002/2007)

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100054/2011	CBI BS AND FC MUMBAI Vs Rajkumar Dalmia and Others	
2	SPL CASE CBI	100055/2011	CBI BS AND FC MUMBAI Vs M-s Crystalline Associates and Trades Pvt. Ltd	
3	SPL CASE CBI	100084/2011	The State CBI BS FC MUMBAI Vs Nihar Pandya and 1 another	
4	SPL CASE CBI	100085/2011	The State CBI BS FC MUMBAI Vs Nihar Pandya and 1 another	
5	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
Sub Matter: SPL CASE CBI/0100009/2016				
<u>EVIDENCE</u>				
6	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
(Main Matter SPL CASE CBI/0100117/2015)				
<u>ORDER</u>				
7	MISC APPLN CBI	100194/2018	CBI Vs Biotor Industries Ltd and others	
<u>STAYED BY HONBLE HIGH COURT</u>				
8	SPL CASE CBI	100074/2003	CBI BSFC Mumbai Vs Nikhil J. Vasavdata ors.	SPP
<u>REPLY/SAY</u>				
9	SPL CASE CBI	100019/2015	The State CBI BS And FC Vs Ms. Biotor Industries Ltd and Ors.	
10	SPL CASE CBI	100027/2015	The State CBI BS AND FC Vs Ms Biotor Industries Ltd. and others	

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BAIL APPLN CBI 101034/2020

Miten Anil Pandya

Vs

The State CBI BS FC

Mumbai

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100010/2018	CBI BS and FC Vs Hiten Dhirajlal Mehta and others 2	
<u>REPLY/SAY</u>				
2	SPL CASE CBI	100082/2011	The State CBI BS FC MUMBAI Vs Veera Subba Reddy and Others	
3	SPL CASE CBI	100084/2012	The State CBI BSFC Mumbai Vs T.V.AR.Apparao and 2 other	
<u>APPEARANCE</u>				
4	SPL CASE CBI	100043/2018	STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other 13	
<u>ARGUMENT ON EXH.READY</u>				
5	SPL CASE CBI	100003/2012	The State CBI BS FC MUMBAI Vs M-s. Prominent Exim Pvt. Ltd. and Ors.	
Sub Matter: SPL CASE CBI/0100052/2012				
6	SPL CASE CBI	100024/2012	The State CBI BS FC MUMBAI Vs M.s. Prominent Tours and Travels Pvt. Ltd. and Or	
7	SPL CASE CBI	100051/2012	The State CBI BSFC Vs T.V.A.R Apparao and others	
8	SPL CASE CBI	100052/2012	The State CBI BS FC MUMBAI Vs T.V.Appa Rao and 1 other	
(Main Matter SPL CASE CBI/0100003/2012)				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100027/2007	State of Maharashtra CBI BS FC Mumbai Vs Vijay Bhikaram Shiriskar	SPP
2	CRI APPEAL	100325/2015	Vasant Onkar Patil, Somnath K. Pardeshi, Anil Bhagwat Bauskar, Ms. Venus Eye Vision Ltd.@MA- 962-15 Vs C.B.I. - Respdt.	Aniket U. Nikam
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100103/2014	The State of Maharashtra Vs Pankaj Kalia and others	
4	SPL CASE CBI	100070/2015	The State CBI BS and FC Vs Pankaj Kalia and others	
<u>APPEARANCE</u>				
5	SPL CASE CBI	100048/2019	C.B.I., B.S.F.C. Vs Sunil Kumar Nigam and others	pp
